

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/6511/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 12th November, 2018.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/3704/18 dtd. 09.11.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 1(one) day on 12.11.2018 along with head quarter leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 10.11.2018 till the morning of 14.11.2018, has been granted/rejected. The Member, MACT No. 2, Kamrup, Guwahati, in her absence, the Member, MACT No. 3, Kamrup, Guwahati, will remain in-charge of the Court and Office of MACT No.1, Kamrup, Guwahati in your absence.

Yours faithfully,


JT. REGISTRAR(VIGILANCE)

